

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 1200
ANSWERED ON: 27/07/2026

SALIENT FEATURES OF NAPS-2

1200. SHRI B Y RAGHAVENDRA :

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the salient features of the National Apprenticeship Promotion Scheme-2 (NAPS-2) and the progress made thereunder, including DBT-based stipend support and the enhancement of stipends linked to the Consumer Price Index;
- (b) the cumulative number of apprentices engaged and establishments, including Micro, Small and Medium Enterprises (MSMEs), participating under the Scheme since its inception, State/UT-wise, including district-wise details for Karnataka;
- (c) the details of stipend support disbursed under the said Scheme, including Karnataka and whether any study has been conducted to evaluate the transition of apprentices into employment on completion of training and, if so, the findings thereof;
- (d) the number of Pradhan Mantri National Apprenticeship Melas organised and candidates engaged therethrough, State/UT-wise, including Karnataka; and
- (e) the steps taken/being taken by the Government to expand apprenticeship opportunities through Apprenticeship-Embedded Degree Programmes and in emerging sectors, including IT, biotechnology and renewable energy?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) The Government of India launched 'National Apprenticeship Promotion Scheme' (NAPS) in August, 2016 with the objective to promote apprenticeship training and to increase the engagement of apprentices. Since 2022-23, the scheme continues as NAPS-2 and implemented throughout the country.

Under NAPS-2, the Government provides partial stipend support to apprentices engaged under the Apprentices Act, 1961. The Government's share of stipend is transferred directly to the bank accounts of apprentices through the Direct Benefit Transfer (DBT) mechanism, ensuring transparency and timely disbursement.

Based on representations received from establishments, State Governments and Sector Skill Councils, and considering the increase in the cost of living, the proposal for revision of minimum stipend rates linked to the Consumer Price Index (CPI) was considered and approved by the Central Apprenticeship Council (CAC) in its 38th meeting held on 26.05.2025. The revised stipend rates were subsequently notified through Gazette Notification dated 11.09.2025.

The salient features of NAPS-2 are as follows:

- i. **Financial support through DBT:** Government provides stipend support to eligible apprentices engaged by establishments under the Apprentices Act, 1961, with the Government's share being released directly to beneficiaries through a Direct Benefit Transfer (DBT) mechanism to ensure transparency and timely disbursement.
- ii. **Industry-led training:** Apprenticeship training is conducted in actual work environments using the training facilities available with participating establishments, enabling hands-on learning and industry exposure.
- iii. **Technology-enabled implementation:** A dedicated online portal, www.apprenticeshipindia.gov.in, facilitates end-to-end implementation of apprenticeship training, including registration, contract approval, monitoring and disbursement of benefits.
- iv. **Facilitation through TPAs:** Mobilisation of apprentices and establishments, particularly MSMEs, is supported through empanelled Third Party Aggregators (TPAs).
- v. **Awareness and outreach initiatives:** Regular organization of Pradhan Mantri National Apprenticeship Melas (PMNAMs) to create awareness and facilitate apprenticeship engagement.

(b) A total of 52,98,397 apprentices have been engaged under NAPS across the country from FY 2018-19 till FY 2026-27 (Upto 30th June 2026). Further, 57,945 establishments have been registered on the apprenticeship portal, of which, 38,936 are MSMEs. State/UT-wise details of apprentices engaged and establishments participating under the scheme, including district wise details for Karnataka are placed at **Tables-I & II of the Annexure**.

(c) The details of government share of stipend support disbursed through DBT, which was started from July 2023, under the scheme, including Karnataka is placed at **Table-III of the Annexure**.

A third-party evaluation of NAPS conducted by the Arun Jaitley National Institute of Financial Management (AJNIFM) indicates positive employment outcomes under the scheme. The study reported that around 72% of apprentices were offered full-time employment after completion of apprenticeship training. The findings further indicate that apprenticeship serves as an effective pathway for transition from training to employment, with significant improvement in income levels and employability outcomes among apprentices.

(d) The Government is organizing Pradhan Mantri National Apprenticeship Mela (PMNAM) as a monthly event in various locations across the country since the month of June 2022. States/UTs have been advised to organize PMNAM every 2nd Monday in 1/3 of total number of districts every month with the flexibility for choosing the district/location and the day of Mela based on local conditions/festivals, etc. so that all districts are covered once in every quarter, and four times in a year.

Since June 2022, 7,370 PMNAMs organized across the country. In Karnataka, 156 PMNAMs have been conducted. State/UT-wise details of PMNAMs conducted and candidates engaged thereunder are placed at **Table IV of the Annexure**.

(e) The National Education Policy (NEP), 2020 envisages greater integration of vocational education with mainstream education and promotes seamless mobility between academic and vocational pathways. In line with this vision, the Apprenticeship Embedded Degree Programme (AEDP), developed in collaboration with UGC and AICTE, enables students enrolled in degree and diploma programmes to undertake apprenticeship training as an integral part of their curriculum. The programme enhances employability, promotes outcome-based learning, strengthens industry-academia linkages and facilitates acquisition of industry-relevant skills. Further, apprenticeship training in establishments is offered through both Designated Trades and Optional Trades. The Government is also promoting apprenticeship opportunities in emerging and high-growth sectors such as Information Technology (IT), biotechnology, renewable energy, electronics, semiconductors, drones, logistics and other sunrise sectors.

ANNEXURE REFERRED TO IN REPLY TO PART (b), (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 1200 ANSWERED ON 27.07.2026 REGRDING SALIENT FEATURES OF NAPS-2

Table-I: State/UT-wise details of apprentices engaged and establishments (including MSMEs) participating under the scheme including Karnataka for the period FY 2018-19 till FY 2026-27 (Upto 30th June 2026) is as under:

S NO.	State/UT Name	No. of Establishments engaging apprentices under NAPS	No. of Apprentices Engaged under NAPS
1.	Andaman And Nicobar Islands	26	569
2.	Andhra Pradesh	1,364	1,17,246
3.	Arunachal Pradesh	35	446
4.	Assam	1,049	53,738
5.	Bihar	856	37,050
6.	Chandigarh	206	7,022
7.	Chhattisgarh	381	32,728
8.	Delhi	3,321	1,33,771
9.	Goa	556	49,960
10.	Gujarat	13,755	5,65,729
11.	Haryana	6,568	3,99,524
12.	Himachal Pradesh	859	48,947
13.	Jammu And Kashmir	686	5,878
14.	Jharkhand	539	59,921
15.	Karnataka	3,189	4,47,703
16.	Kerala	2,172	78,383
17.	Ladakh	16	204
18.	Lakshadweep	2	59
19.	Madhya Pradesh	1,394	1,49,759
20.	Maharashtra	10,802	13,46,717
21.	Manipur	39	609
22.	Meghalaya	51	1,212
23.	Mizoram	28	473
24.	Nagaland	34	176
25.	Odisha	855	61,896
26.	Puducherry	284	17,048
27.	Punjab	1,218	96,176
28.	Rajasthan	1,292	1,15,488
29.	Sikkim	92	2,249
30.	Tamil Nadu	3,446	5,41,317
31.	Telangana	1,630	2,27,138
32.	The Dadra & Nagar Haveli And Daman & Diu	156	14,708
33.	Tripura	118	2,771
34.	Uttar Pradesh	8,005	4,10,215
35.	Uttarakhand	935	1,15,059
36.	West Bengal	1,713	1,56,508

Table-II: District-wise details of apprentices engaged and establishments (including MSMEs) participating under the scheme in the state of Karnataka for the period FY 2018-19 till FY 2026-27 (Upto 30th June 2026) is as under.

S No.	District	No. of Establishments engaging apprentices under NAPS	Apprentices Engaged under NAPS
1.	Bagalkote	46	1,013
2.	Ballari	116	9,298
3.	Belagavi	228	10,731
4.	Bengaluru Rural	609	59,752
5.	Bengaluru Urban	1,756	2,16,391
6.	Bidar	95	1,168
7.	Chamarajanagara	37	1,885
8.	Chikkaballapura	35	1,469
9.	Chikkamagaluru	33	463
10.	Chitradurga	35	665
11.	Dakshina Kannada	171	4,783
12.	Davangere	74	915
13.	Dharwad	170	10,669
14.	Gadag	33	758
15.	Hassan	77	6,181
16.	Haveri	41	2,826
17.	Kalaburagi	140	7,737
18.	Kodagu	29	627
19.	Kolar	103	16,727
20.	Koppal	52	2,923
21.	Mandya	56	2,176
22.	Mysuru	269	18,739
23.	Raichur	52	2,172
24.	Ramanagara	109	53,484
25.	Shivamogga	56	882
26.	Tumakuru	113	8,617
27.	Udupi	68	1,396
28.	Uttara Kannada	44	1,823
29.	Vijayanagar	23	460
30.	Vijayapura	58	856
31.	Yadgir	17	117

Table-III: The State/UT-wise details of stipend disbursed through DBT under the scheme, including Karnataka is as under.

₹ in crore						
S NO	State/UT	2023-24	2024-25	2025-26	2026-27	Total
1.	Andaman And Nicobar Islands	0.03	0.05	0.03	0.01	0.12
2.	Andhra Pradesh	11.35	18.32	21.97	7.57	59.21
3.	Arunachal Pradesh	0.14	0.24	0.37	0.07	0.82
4.	Assam	4.81	5.05	10.31	2.28	22.45
5.	Bihar	15.59	24.48	26.74	9.03	75.84
6.	Chandigarh	0.24	0.33	0.41	0.16	1.14
7.	Chhattisgarh	2.8	3.87	4.45	1.49	12.61
8.	Delhi	4.47	9.14	12.19	3.91	29.71

9.	Goa	0.78	1.28	1.51	0.44	4.01
10.	Gujarat	14.34	27.31	29.24	9.6	80.49
11.	Haryana	6.98	10.62	10.64	3.55	31.79
12.	Himachal Pradesh	3.43	4.61	4.65	1.67	14.36
13.	Jammu And Kashmir	0.4	0.8	1.02	0.28	2.5
14.	Jharkhand	8.13	13.58	14.17	4.47	40.35
15.	Karnataka	20.11	32.9	35.08	10.69	98.78
16.	Kerala	5.93	10.77	10.64	3.19	30.53
17.	Ladakh	0	0	0.01	0	0.01
18.	Lakshadweep	0	0.01	0.01	0	0.02
19.	Madhya Pradesh	11.99	21.49	23.98	7.28	64.74
20.	Maharashtra	85.32	117.35	121.5	37.07	361.24
21.	Manipur	0.28	0.61	1.56	0.29	2.74
22.	Meghalaya	0.19	0.28	1	0.22	1.69
23.	Mizoram	0.13	0.19	0.67	0.13	1.12
24.	Nagaland	0.12	0.29	0.58	0.11	1.1
25.	Odisha	10.73	13.45	15.94	4.75	44.87
26.	Puducherry	0.55	1.13	1.4	0.41	3.49
27.	Punjab	2.69	4.05	5.33	2.05	14.12
28.	Rajasthan	5.99	9.78	13.22	4.63	33.62
29.	Sikkim	0.09	0.2	0.43	0.11	0.83
30.	Tamil Nadu	38.05	59.49	64.47	19.43	181.44
31.	Telangana	5.77	8.77	10.21	3.67	28.42
32.	The Dadra And Nagar Haveli And	0.27	0.56	0.72	0.24	1.79
33.	Tripura	0.34	0.5	0.96	0.22	2.02
34.	Uttar Pradesh	43.3	70.22	86.59	27.64	227.75
35.	Uttarakhand	6.2	9.01	10.51	3.71	29.43
36.	West Bengal	15.63	19.42	24.76	8.5	68.31
	Total	327.17	500.15	567.27	178.87	1573.46

Table-IV: State/UT-wise details of PMNAM conducted and apprentices engaged under the scheme since June 2022 till June 2026 is as under:

S NO.	State/UT Name	PMNAM Locations	Apprentices engaged from June 2022 till June 2026
1.	Andaman & Nicobar	26	555
2.	Andhra Pradesh	310	88,846
3.	Arunachal Pradesh	16	415
4.	Assam	188	34,090
5.	Bihar	167	27,022
6.	Chandigarh	27	5,522
7.	Chhattisgarh	302	22,928
8.	Dadra Nagar Haveli and Daman & Diu	20	12,457
9.	Delhi	133	89,688
10.	Goa	29	41,971
11.	Gujarat	1,149	3,73,976
12.	Haryana	149	2,93,031
13.	Himachal Pradesh	142	38,214
14.	Jammu And Kashmir	195	4,104
15.	Jharkhand	231	41,350

16.	Karnataka	156	3,55,773
17.	Kerala	123	57,528
18.	Ladakh	5	180
19.	Lakshadweep	73	37
20.	Madhya Pradesh	381	1,11,225
21.	Maharashtra	456	10,59,317
22.	Manipur	4	492
23.	Meghalaya	13	914
24.	Mizoram	4	464
25.	Nagaland	24	134
26.	Odisha	286	43,599
27.	Puducherry	33	14,822
28.	Punjab	336	73,557
29.	Rajasthan	302	92,750
30.	Sikkim	33	1,599
31.	Tamil Nadu	459	4,39,944
32.	Telangana	287	1,56,837
33.	Tripura	54	1,785
34.	Uttar Pradesh	634	3,25,161
35.	Uttarakhand	76	95,861
36.	West Bengal	547	1,18,798
	Grand Total	7,370	40,24,946
